सत्यमेव जयते

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.11.2026

N O T I C E

Please take notice that the following matters listed in the Court – IV on 17.11.2026 will not be taken up. The next dates of hearing will be notified later.

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S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 34 of 2024 & I.A. No. 831, 834 of 2024	CA Shyam Malpani Vs. National Financial Reporting Authority	Santosh Kr. Singh	Zoheb Hossain
2.	Comp. App. (AT) No. 306 of 2024 & I.A. No. 6599, 6600, 6601 of 2024 & 2197 of 2025, 4142 of 2026 **(With Defects) Part Heard**	CA Aravind Maiya Vs. National Financial Reporting Authority & Ors.	Kunal Mimani	Zoheb Hossain Vivek Gurnani Vivek Gaurav- R1
3.	Comp. App. (AT) (Ins) No. 1298 of 2025	Tushar Raojibhai Patel Vs. Sterling Auxiliaries Pvt. Ltd. & Ors. **With**	Harsh Panwar	Himanshu Satija Anushree Kapadia Pranay Bhardwaj- R3 Sumit Kansal Mahesh Kumar Rathore- for IRP
4.	Comp. App. (AT) (Ins) No. 1308 of 2025	Vishnu P. Patel Vs. Sterling Auxiliaries Pvt. Ltd. & Ors. **With**	Anushree Kapadia	Himanshu Satija Harsh Panwar- R3 Mahesh Kumar Rathore- for IRP

5.	Comp. App. (AT) (Ins) No. 1115 – 1117 of 2025	Sterling Auxiliaries Pvt. Ltd. Vs. Manish Kumar Bhagat, IRP of Sebacic India Ltd. & Ors.	Himanshu Satija	Harsh Panwar- R3 Mahesh Kumar Rathore- for IRP

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar